

**CORRIGENDUM TO PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
STERLITE PROJECTS LIMITED**

(Regd. Office: 96, Garden Reach Road, Kolkata- 700 023)

Further to the Public Announcement ("PA") dated 16.02.2008 & Corrigendum to Public Announcement dated 02.06.2008, to the shareholders of SPL, issued by Sumedha Fiscal Services Limited, ("SFSL") or "Manager to the Offer" on behalf Shri Gaurav Kumar Bhandari (hereinafter referred to as "Acquirer") pursuant to Regulation 10 & 12 and as required under the Securities and Exchange Board of India (Substantial Acquisition of Shares & Takeovers), Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as "Regulations"), the shareholders of SPL are requested to note the following amendments with respect to the PA:

1. Para 8.3 as appearing in Public Announcement and Letter of Offer should be read as under:

"The Registrar to the Offer has opened a Special Depository Account with Dimensional Securities Private Ltd., (Registered with CDSL), styled "Escrow Account-SPL Open Offer-Maheshwari Datamatics Pvt. Ltd. ". The DP ID is 12026501 & Client ID is 00042018."

All other terms and conditions of the Offer remain unchanged. The Acquirers accept full responsibility for the information contained in this announcement and also accept responsibility for the obligations of the Acquirers laid down under the Regulations.

This announcement would also be available on the SEBI website at <http://www.sebi.gov.in>

Issued by Manager to the Offer on behalf of the Acquirers:



SUMEDHA FISCAL SERVICES LIMITED

SEBI REGN NO:INM000008753

(Contact Person: Mr. Deb Kumar Sett)

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Place: Kolkata

Date: 26.06.2008